Non-Resident Deposits - Comprehensive Single Return
A.P.(DIR Series) Circular No.99 (April 30, 2003)

Reserve Bank of India
Exchange Control Department
Central Office
Mumbai 400 001

A.P.(DIR Series) Circular No.99

April 30, 2003

To
All Authorised Dealers in Foreign Exchange

Madam/Sirs,

Non-Resident Deposits - Comprehensive Single Return

Authorised Dealers are aware that the National Statistical Commission has recommended introduction of a computerised Comprehensive Single Return (CSR) for collection of data on Non-Resident deposits. With a view to implement the recommendation, Reserve Bank has developed a software package captioned "NRD-CSR", for reporting the data on non-resident deposits through floppy disks on   monthly basis as indicated therein.

2.   The banks receiving and maintaining Non-Resident Deposits are accordingly required to submit the data in CSR format on monthly basis with effect from April 2003 onwards through electronic media i.e. floppy/ email. To facilitate the banks in this endeavour, the NRD-CSR package is being supplied to all the banks   for the use of their head offices as well as their branches. The application has two parts, one for branches and the other for head offices.   Head offices of banks will report consolidated data from all concerned branches in the prescribed format to Reserve Bank. This will replace the existing returns in forms STAT-5, 8 & 9 in due course. However, banks may continue to submit STAT-5, STAT-8 & STAT-9 returns as hitherto till further instructions.

3.   The reporting format and codes to be used are given in Annexure I. The data in the prescribed format through electronic media pertaining to each month should reach Reserve Bank of India, Department of Statistical Analysis and Computer Services, C/8, Bandra Kurla Complex, Mumbai 400 051 on or before 10th of the month following the month for which it pertains. Thus the data in the revised format for the month of April 2003 should reach Reserve Bank on or before May 10, 2003.

4.   The package is also available on the RBI website (www.rbi.org.in).

5.   Authorised Dealers may bring the contents of this circular to the notice of their branches concerned.

6.   The directions contained in this circular have been issued under Section 10(4) and Section 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999).

Yours faithfully,
Grace Koshie)
Chief General Manager

Non-Resident Deposits - Comprehensive Single Return:
Format for electronic Reporting

Data should be reported in a standard text (ASCII) file with the following format:

No	Column Description	Column Type	Remarks
— **Format for reporting data by bank head offices to RBI in floppy** **Periodicity: Monthly**			
1.	Bank Code	7 N	Bank Working and rest are zero.
2.	Reference period	6 N	Period of Reporting (YYYYMM)
3.	Period of data (YYYYMM)	6 N	Actual period of the data record. YYYY represents Year and MM represents Month
4.	N.R. D. Scheme code	4 A	As per code Box 1
5.	Category of Account holder	1 A	I for Individual O for OCBs
6.	Original Maturity	1 N	As per code box 2
7.	Remaining Maturity	1 N	As per code box 2
8.	Country (SWIFT code)	2 A	SWIFT Country code
9.	A/c Currency (SWIFT code)	3 A	As per code box 3
10.	Record - type Code	2 A	As per Code Box 4
11.	Record - Amount	15 N	Amount equivalent in A/c currency in integer (without decimal point).

Note: Period of data can be the reporting period or prior period, to include back data, which are not yet reported to RBI. **Important:** Please do report data once only. Reporting same data repeatedly will lead to inconsistency. Once data is created using the NRD-CSR package, it also includes one more file giving Bank name, address & contact details.

In case file is prepared by bank from banks own system please report details about bank name, code, postal address, city, pin, name of officer concerned, phone & fax numbers with email id in the forwarding letter.

Details of codes used in the NRD-CSR electronic reporting format are as follows:

Code Box 1		
Non-Resident Deposit Scheme Code		
Sr. No.	**Account under the Scheme**	**Scheme Code**
1.	FCNR (B)	FCNR
2.	Non-Resident External Rupee Account	NRE
3.	Non-Resident (Non-Repatriable) Rupee Account	NRNR
4.	Non-Resident Special Rupee Account	NRSR
5.	Non-Resident Ordinary Rupee Account	NRO

Code Box: 2		
Maturity Code		
Sr. No.	**Maturity Classification**	**Maturity Code**
1.	Up to and inclusive of six months	1
2.	Over six months but less than one year	2
3.	Exactly one year	3
4.	Over one year but less than two years	4
5.	Exactly two years	5
6.	Over two years but less than three years	6
7.	Exactly three years	7
8.	Over three years	8
9.	Unallocated (Savings A/c)	9

In case of savings account residual maturity cannot be determined. In such cases, the residual maturity should be treated as **unallocated.**

Code Box: 3		
Currency Code		
Sr. No.	**Currency Name**	**Currency Code**
1.	Deutsche Mark	DEM
2.	EURO	EUR
3.	Pound Starling	GPB
4.	United States Dollar	USD
5.	Japanese Yen	JPY

Probable currencies acceptable under Non-Resident Deposits during the last few years as per SWIFT Code.

		Code Box 4	
		Record Type Code	
No.	**Record Type**	**Description of data item on the record**	**Code**
1.	Inflow	Fresh inflow from abroad	FI
2.		Amount of interest reinvested	IR
3.		Amount of renewed / transfer from other A/c	PR
4.		Local inflow (for NRO Savings A/c)	LI
5.	Outflow	Amount of principal remitted abroad	PA
6.		Amount of interest remitted abroad	IA
7.		Amount of principal remitted locally	PL
8.		Amount of interest remitted locally	IL
9.		Local withdrawals	LW
10.		Transfers to other A/c	TR
11.	Balances	Opening Balance, including unclaimed	OB
12.		Closing Balance, including unclaimed	CB
13.		Unclaimed Balance	UC
14		Interest Accrued as on end of Ref. Month	AI
15.		Interest Suspense Balance (Interest Arrears)	SB
16.		Average Interest rate for a group	AR

Note: These codes are used by the NRD-CSR package and maintained internally